

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 508 of 2020**

**IN THE MATTER OF:**

**Victory Iron Works Ltd.**

**...Appellant**

**Versus**

**Jitendra Lohia, RP of**

**M/s. Avani Towers Pvt. Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant : Mr. Alok Dhir and Ms. Varsha Banerjee, Advocates**

**For Respondents : Mr. Abhijeet Sinha, Mr, Saikat Sarkar and  
Mr. Jitendar Kumar, Advocates for R-1**

**Mr. Jayant Mehta, Senior Advocate with  
Mr. Aashish Choudhary and  
Mr. Kumarjit Banerjee, Advocates for R-2**

**Company Appeal (AT) (Insolvency) No. 377 of 2020**

**IN THE MATTER OF:**

**Energy Properties Pvt. Ltd.**

**...Appellant**

**Versus**

**Jitendra Lohia, RP of**

**M/s. Avani Towers Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant : Mr. Jayant Mehta, Senior Advocate with  
Mr. Aashish Choudhary and Mr. Kumarjit  
Banerjee, Advocates**

**For Respondents : Mr. Abhijeet Sinha, Mr, Saikat Sarkar and  
Mr. Jitendar Kumar, Advocates for R-1  
Mr. Alok Dhir and Ms. Varsha Banerjee, Advocates  
for R-3**

**O R D E R**

**(Through Virtual Mode)**

**24.09.2020** Arguments of the learned counsel for the Appellant in  
'Company Appeal (AT) (Insolvency) No. 508 of 2020' have been concluded on the

last date of hearing. However, before hearing the learned counsel for the Respondents in this appeal, we deem it appropriate to hear the Appellant in connected appeal in '*Company Appeal (AT) (Insolvency) No. 377 of 2020*'.

Heard Mr. Jayant Mehta, Senior Advocate representing the Appellant in '*Company Appeal (AT) (Insolvency) No. 377 of 2020*' in part. Hearing remained inconclusive.

List both the appeals 'for further hearing' on **6<sup>th</sup> November, 2020 at 2.00 P.M.**

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Dr. Ashok Kumar Mishra ]  
Member (Technical)**

**[ Shreesha Merla ]  
Member (Technical)**

/ns/gc/